NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 171/16	TP 70/17	For compliance	433(e)	Fedex Express Transportation &
	70/17	compliance		Supply Chain Services (India) Pvt. Ltd., Vs NAXR Logistics Pvt. Ltd.

SL. NAME (IN CAPITAL)		SIGNATURE	
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
1 Rajbuman ND 9620212325	Pelitiones	Horars)	
Arnsuya. G. C.	Respondent 1-6	Annsuple!	

Counsel for Petitioners is present. He has filed memo along with annexure that the demand notice was issued to the Company. Counsel for R-1 to R-6 is present. She requested time to file objections on behalf or R-5 and R-6.

Time extended finally till 16.10.2017.

MEMBER (J)

MEMBER (T)